

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 15th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
CASES OF 14.04.2015 AS LISTED FOR 15.04.2015				
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 494/2014 & M.A No. 821/2014.	Vijender Singh Vs. MoEF & Ors.	Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv., Mr. Rajesh Sinha, Adv. & Mr. Gautam Talukdar, Adv. for Applicant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. and Mr. V.V. Vardhan, CGWA for R – 2. Mr. Rahul Khurana, Adv. for Mr. Anil Grover, Adv. AAG of Haryan for R-3, 4, 5, 8. Mr. Pinaki Misra, Sr. Adv. for R – 6 & 7 Mr. Pradeep Dhingra, Adv. For R-11. Mr. Rohit Sharma, Adv, for R-12. Mr. Keshy John, Adv. For R-15. Mr. Dinesh Kumar Dakora, Adv. R-16. Mr. Nandon S.Rawat, Adv. For R-17. Mr. M.K. Singh, Adv. For R-18.	
2.	Original Application No. 489/2014 & M.A.No.803/2014.	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3. M. Yogesh Kanna, Adv. For R-13. Ms. Savitri Pandey, Adv. For R-16. Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. For R-17. Ms. Kankana Arandhara, Adv. For R-18. Mr. Devraj Ashok, Adv. For State of Karnataka, R-10. Mr. Guntur Prabhakar, Adv. for Govt. of A.P. , R-15. Mr. M. Yogesh Kanna & J. Janani, Advs. For State of Tamil Nadu, R-13 Ms. Aprajita Mukherjee, Adv. For R-19.	
3.	Original Application No.191/2013.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 &	

			5. Mr. C.D. Singh Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4 & 7.	
FOR HEARING				
4.	Appeal No.76/2014 & M.A.No.668/2014.	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta Rahul Choudhary, & Ms. Maneka Kaur Advs. For the Appellant. Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Advs. For R-2 & 4. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Advs. For R-3. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.	
5.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014 & M.A.No.365/2014.	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1 & 6. Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3. Mr. D.K.Dhayani, Adv for R- 4. Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Mr. Raj kumar for R-8. Mr. M.K. Bhardwaj, Adv. For R-8 & 9. Mr. Prashant Kumar, Adv. for R-10. Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11. Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13. Ms. Ranjana Roy Gawai, Adv. For R- 14. Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. For R-12 & 16. Mr. Neelesh Sinha, Adv. For R-16 Mr. Ankit Bhatnagar, Adv. For R-19.	
6.	Original Application No.182/2013 & M.A.No.370/2014.	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Anil Grover, AAG, Haryana, Mr. Rahul Khurana, Adv, & Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

7.	Original Application No. 01/2012.	Sanjay Agnihotri V/s Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7.
CASES OF 15.04.2015			
FOR COMPLETION OF PLEADINGS			
8.	Original Application No.09/2015.	G.L.Verma Vs. DDA & Ors.	Mr. G.L.Verma, Applicant in Person. Mr. Dhruv Tamta, Adv. For R-1. Mr. Ardhendumauli Kumar Prasad, Adv. For R-2 & 4. Mr. Vikas Malhotra, Adv. For R-3
9.	Original Application No.45/2015 & M.A No.126/2015	Haryali Welfare Society Vs. State of Harayana & Ors.	Mr. Rahul choudhary, Adv. for Applicant. Mr. Anil Grover and Mr. Rahul Khurana, Advs. For R-1 to 4. Mr. Gaurav Dahiya, SDO, DLF City Gurgaon for R-5. Mr. Ardhendumauli Kumar Prasad, Adv. For R-6.
10.	Original Application No. 28/2013 (THc)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Anil Grover & Mr. Rahul Khurana, Adv., Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R-2 to 5.
11.	Original Application No . 229/2013 & M.A No. 736/2013 & M.A No. 194/2014.	Giriraj Parikrama Sanrakshan Sansthan & Ors Vs. Department of Environment & Forests & O rs.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3. Mr. Pradeep Mishra, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R - 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Com missioner)
FOR HEARING			
12.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. For R-6 to 8. Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. For R-1 to 5 & 9,10.